

(a) whether Government are aware that American C. I. A. has financed two new organisations namely, (i) P. R. S. I. operating from A/9A, Green Park, New Delhi, in order to collect political intelligence, and (ii) Free News and Feature Service operating from 50, Jor Bagh, New Delhi ;

(b) if so, the names of the people connected with these two organisations working under different garbs ; and

(c) whether it is a fact that the British and American interests are financing the first organisation and the second is financed by Korea, Vietnam, Taiwan and Israel ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) and (c). Government have no such information.

(b). Does not arise.

#### Wastage on Girls' Education

9849. SHRI P. C. ADICHAN : Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether Government's attention has been drawn to the statement made by the Chairman of the National Council for Women's Education on April 16, 1969 in a Press Conference recommending various steps to minimise wastage on girls' Education ; and

(c) if so, Government's reaction thereto ?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V. K. R. V. RAO) : (a) Yes, Sir. The National Council for Women's Education discussed the problem of Wastage at the Primary stage with special reference to girls at its Eleventh Meeting held on 15th and 16th April 1969.

(b) The recommendations will be examined as soon as approved minutes of the meeting are received from the Chairman.

#### Complaint against Judicial Officers in Delhi

9850. SHRI ESWARA REDDY : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of complaints received against the Judicial Officers in Delhi during 1968 ;

(b) how many complaints were under sections 217, 218 and 219 I. P. C. read with Section 5(2) of the Prevention of Corruption of Act ; and

(c) the action taken thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) Three complaints were received against Judicial Officers in Delhi during the year 1968 ;

(b) None of the complaints was under Sections 217, 218 and 219 of the I. P. C. read with Section 5(2) of the Prevention of Corruption Act.

(c) After preliminary inquiry the complaints were found to be pseudonymous and therefore no action was taken on them.

#### Remarks on Shankaracharya

9851. SHRI ONKAR SINGH :  
SHRI J. B. SINGH :  
SHRI SHARDA NAND :  
SHRI KANWAR LAL GUPTA :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have received some protests against the remarks which he made in the Lok Sabha about Shankaracharya during the course of supplementaries to Starred Question No. 575 on the 6th December, 1968;

(b) if so, how many protests have been received by Government over it and what are the contents of these protests; and

(c) what is the reaction of the Government of India thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) and (b). Government have received a number of letters and telegrams from individuals and organisations protesting against the remarks

of the Home Minister in the Lok Sabha about Shankaracharya.

(c) Government do not see any reason to modify the views already stated in the House.

### भारत का राष्ट्रीय चिह्न

9852. श्री ओम प्रकाश त्यागी :  
श्री नारायण स्वरूप शर्मा :  
श्री राम स्वरूप विद्यार्थी :  
श्री रणजीत सिंह :  
श्री अटल बिहारी वाजपेयी :  
श्री जगन्नाथ राव जोशी :  
श्री बृज भूषण लाल :  
श्री सृजमान :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या तीन शेरों तथा चक्र वाले चिह्न को सरकार द्वारा भारत का राष्ट्रीय चिह्न निर्धारित किया गया है ;

(ख) यदि हां, तो सरकार को मालूम है कि मध्य प्रदेश न्यायालय ने एक चुनाव अपील पर निर्णय देते हुए यह नहीं माना है कि तीन शेरों वाला यह राज्य चिह्न हमारा राष्ट्रीय चिह्न है ;

(ग) क्या यह भी सच है कि सरकार ने 'चिह्न' शब्द से पहले 'राष्ट्रीय' शब्द नहीं रखा है जैसा कि चिह्न तथा नाम (अनुचित प्रयोग निवारक) अधिनियम, 1950 (1950 का अधिनियम 12) में अपेक्षित है ;

(घ) यदि हां, तो उसके क्या कारण हैं ; और

(ङ) मध्य प्रदेश उक्त न्यायालय के निर्णय के सम्बन्ध में सरकार की क्या प्रतिक्रिया है ?

गृह-कार्य मंत्रालय में उप मंत्री (श्री के० एल० राजगोपाली) : (क) से (ङ). तीन शेरों

और धर्म चक्र वाले चिह्न को राज्य चिह्न तथा भारत सरकार की मोहर के रूप में अपनाया गया है। इसे किसी भी कानून के अन्तर्गत या किसी अःदेश द्वारा भारत का राष्ट्रीय चिह्न घोषित नहीं किया गया है। 'चिह्न' शब्द के पहले 'राष्ट्रीय' शब्द रखना चिह्न तथा नाम (अनुचित प्रयोग निवारक) अधिनियम, 1950 (1950 का XII अधिनियम) में अपेक्षित नहीं है।

शिक्षा प्रणाली की समस्याओं को हल करने के लिये आयोगों की नियुक्ति

9853. श्री कंधरलाल गुप्त : क्या शिक्षा तथा युवक सेवा मंत्री यह बताने की कृपा करेंगे कि :

(क) सरकार ने शिक्षा की समस्याएं तथा सम्बन्धित मामलों को हल करने के लिए अब तक कितने आयोग नियुक्त किए हैं ;

(ख) उन आयोगों की मुख्य सिफारिशों क्या हैं और उनमें से कितनी सिफारिशों को कार्यान्वित किया गया है ; और

(ग) शेष सिफारिशों के कब तक कार्यान्वित किए जाने की सम्भावना है ?

शिक्षा तथा युवक सेवा मंत्री (डा० वी० के० आर० बी० राव) : (क) आधुनिक काल में भारत सरकार ने अभी तक छह शिक्षा आयोग नियुक्त किये हैं :—

- (1) दि इण्डियन एजुकेशन कमीशन, 1882
- (2) दि यूनिवर्सिटीज कमीशन, 1902।
- (3) दि कलकत्ता यूनिवर्सिटी कमीशन, 1917-19।
- (4) दि यूनिवर्सिटी एजुकेशन कमीशन, 1948-49।
- (5) दि सेकेण्डरी एजुकेशन कमीशन, 1952।